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It is in the nature of things that a list of this nature has to be a compromise between several conflicting claims and considerations. We believe that the list recommended by us for the Preliminary and Main Examinations, prepared on the basis of detailed discussions with experts, should be found generally satisfactory. The list should be reviewed by the Commission from time to time in consultation with the University Grants Commission and the Universities.'

kept in view the general needs of the

services.

While no proposal to include 'Statistics' 'Operational Research' and independent optional subject for the Civil Services Examination is immediately under consideration, the suggestions received from various quarters, including those relating to subjects' for the Civil Services Examination, will be considered by the Union Public Service Commission in due course.

to Questions

Representation to Andaman and Nicobar Islands m Rajya Sabha

1205. SHRI VISWANATHA MENON: SHRI BIR CHANDRA DEB **BURMAN**: SHRIMATI RAJINDER KAUR: SHRI HAREKRUSHNA MALLICK: SHRI AHMED HOSSAIN MONDAL: SHRIMATI PRATIMA BOSE:

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether Government pronose to give representation to the Andaman and Nicobar islands in the Rajya Sabha on the pattern of Arunachal Pradesh;
- (b) if so, what are the details thereof; and
- (c) if not, what are the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI DHANIK LAL MANDAL): (a) to (c) Government have no proposal at present to give representation to the Andaman and Nicobar Islands in the Rajya Sabha.

National Transport Policy

1206. SHRI IBRAHIM KALANIYA: Will the PRIME MINISTER be pleased to state:

(a) whether it is a fact that Government have not formulated any national transport policy resulting in wasteful competition between different types of transport systems in the country; and